

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4438
ANSWERED ON:07.12.2010
IMPOSITION OF CURFEWS
Sampath Shri Anirudhan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of instances of curfews imposed/reported and the number of persons died in police firing during each of the last three years and the current year, State-wise;
- (b) the number of communal violence reported and the number of persons died, gender-wise during the said period, State-wise; and
- (c) the details of financial assistance provided to the victims and their families during the said period, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (c): 'Police' and 'Public Order' being State subjects under the Constitution of India, the primary responsibility of maintaining law and order rests with the State Governments.

Data regarding number of instances of curfews imposed, number of persons killed in police firing in such incidents and financial assistance provided to the victims and their families is not maintained and compiled centrally.

However, as per available information, the number of communal incidents in the country and the persons killed therein during the last three years and the current year, State-wise, is given at Annexure.